

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1766 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mangalore Refinery and Petrochemicals Ltd. Vs. Tecpro Systems Ltd.	Menon Verma
2.	I.A. No. 1811 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vinay Bhadauria Vs. Sajjan Kumar Dokania	Rakesh Kumar
3.	I.A. No. 1824 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Daresaheb Saheb Patel Vs. Bank of India & Anr.	Anshuman Shrivastava
4.	I.A. No. 1836 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) No. 174 of 2022	Basant Kumar Goyal & Ors. Vs. Mentor Home Loans India Ltd. & Ors.	Vivek Malik
5.	I.A. No. 1837 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bank of India Vs. Liberty Oil Mills Ltd.	M V Kini
6.	I.A. No. 1841 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Paton Constructions Pvt. Ltd. Vs. Malharshanti Enterprises & Ors.	Meghna Rao
7.	I.A. No. 1770 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	AJR Infra and Tolling Ltd. Vs. Sanjay Mishra	Dhawesh Pahuja
8.	I.A. No. 1771 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	AJR Infra and Tolling Ltd. Vs. Sanjay Mishra	Dhawesh Pahuja

9.	I.A. No. 1791 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Manoj Kumar & Ors. Vs. Anurag Nirbhaya	Mrinal Harsh Vardhan
10.	I.A. No. 1826 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	STCI Finance Ltd. Vs. Man Infra Projects Ltd.	Abhinav Mukhi
11.	I.A. No. 1827 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Jatinder Pal Builders Pvt. Ltd. Vs. Sandeep Goel	Tanya Kumari
12.	I.A. No. 1829 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	State Taxes & Excise Department Himachal Pradesh Vs. UR Sinter Pvt. Ltd.	Abhimanyu Jhamba
13.	I.A. No. 1845 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	IIFL Home Finance Ltd. Vs. Tushar realhome LLP & Anr.	Gautam Singh
14.	I.A. No. 1759 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Aryan Mining & Trading Corpn Pvt. Ltd. Vs. Kail Ltd. & Anr.	Aayush Kevlani
15.	I.A. No. 1864 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sumiran Masterbatch Pvt. Ltd. Vs. Union Quality Plastics Ltd.	Rachitta Rai
16.	I.A. No. 1865 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Acreage Properties Pvt. Ltd. Vs. Boulevard Projects Pvt. Ltd.	Shivambika Sinha

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By order
-sd/-
Assistant Registrar